- (a) the total kilometres of National Highways constructed in Maharashtra during last year; and
- (b) the target of such construction during 1990-91?

THE MINISTER OF SURFACETRANS-PORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Details of various development works completed on National Highways in Maharashtra during 1988-89 are as under:—

(i)	Widening single lane carriageway to 2-lanes carriageway.	—22.61 kms.
(ii)	Strengthening of existing pavement of 2 lane carriageway.	61.40 kms.
(iii)	4-Laning of existing two-lane carriageway.	0.55 kms.
	Total	84.56 kms.

(b) Targets are yet to be framed

Income and Expenditure of Mahanagar Telephone Nigam

- *57. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the revenue income and expenditure of the Mahanagar Telephone Nigam, separately in Delhi and Bombay, in the year 1988-89:

- (b) the estimated income and expenditure of the Nigam, separately in Delhi and Bombay, for the year 1989-90; and
- (c) the number of additional telephone lines proposed to be provided in Delhi and Bombay, separately by the end of March, 1990?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Details of Revenue Income and Expenditure of MTNL separately in Delhi and Bombay for 1988-89:

Income	(Rs. in lakhs)	
MTNL Delhi unit including Corporate Office	46985	
MTNL Bombay Unit	57719	
Expenditure		
MTNL Delhi unit including Corporate Office	30097	
MTNL Bombay Unit	35955	

(b) Estimated Revenue Income and Expenditure of MTNL separately in Bombay

and Delhi for 1989-90:

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Income	(Rs. in Lakhs)
MTNL Delhi Unit including Corporate Office	50452
MTNL Bombay Unit	63518
Expenditure	
MTNL Delhi Unit including Corporate Office	31551
MTNL Bombay Unit	42656
(c) The number of additional telephone lines proposed to be provided in Delhi and	Bombay separately by the end of March 1990:
MTNL Delhi	40,000
MTNL Bombay	50,000

Procedure about Authentication by Indian Missions Abroad

*58. SHRI PYARELAL KHANDEL-WAL: DR. A.K. PATEL:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) the procedure followed by Indian Missions abroad for authenticating/attesting documents:
- (b) whether Missions are allowed to depart from established norms in certain circumstances and if so, what are those circumstances;
- (c) whether Government are aware that some Indian expatriates in USA have complained to the Indian Ambassador in Washington about non-observance of the established procedure by one of Indian Missions in that country; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI I.K. GUJRAL): (a) The procedures are laid down in the Consular Manual and flow from the Diplomatic and Consular Officers (Oaths and Fees) Act, 1948, and the Notaries Act. 1952.

- (b) No, Sir.
- (c) Yes, Sir.
- (d) The matter is under verification.

S.T.D. and i.S.D. Facility in Garhwal Region of U.P.

- *59. SHRI C.M. NEGI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the names of District/Sub-Divisional Headquarters in Garhwal Region of Uttar Pradesh which are having STD facility;